

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 519 of 2019**

**IN THE MATTER OF:**

**Synergy Marketing Inc.**

**...Appellant**

**Versus**

**Siddharth Intercrafts Pvt. Ltd.**

**...Respondent**

**Present:**

**For Appellant :           None**

**ORDER**

**24.07.2019**       In spite of repeated calls, nobody appears on behalf of the Appellant. By way of last chance, we give one opportunity to the Appellant.

Post the appeal 'for Admission (After Notice)' on **25<sup>th</sup> July, 2019** on the top of the list.

[Justice S.J. Mukhopadhaya]  
Chairperson

[ Justice A.I.S. Cheema ]  
Member (Judicial)

[ Kanthi Narahari ]  
Member (Technical)

/ns/sk